

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 17<sup>th</sup> May, 2018*

No.HC.VII-36/2018/ 2729 /A. Shri Onkar Jyoti Deb, Lower Division Assistant (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Bokakhat, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Kamrup (M), Guwahati.

Shri Deb will join at his new place of posting immediately.

No.HC.VII-36/2018/ 2730 /A. Smti Ranjana Bhagabati, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Sivasagar, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Kamrup (M), Guwahati.

Smti Bhagabati will join at her new place of posting immediately.

No.HC.VII-36/2018/ 2731 /A. Shri Pankaj Das, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Kamrup (M), Guwahati.

Shri Das will join at his new place of posting immediately.

No.HC.VII-36/2018/ 2732 /A. Smti Deeptara Haloi, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Nalbari, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Kamrup (M), Guwahati.

Smti Haloi will join at her new place of posting immediately.

No.HC.VII-36/2018/ 2733 /A. Smti Garima Saikia, Copyist, Office of the Sub-Divisional Judicial Magistrate, Sonari, is transferred as Copyist in the Office of the District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Shovan Nag released from the said post with effect from 06.12.2017.

Smti Saikia will join at her new place of posting immediately.

No.HC.VII-36/2018/ 2734 /A. Shri Akshay Bhuyan, Copyist, Office of the Judge, Designated Court, Assam, Guwahati, is transferred as Copyist in the Office of the District and Sessions Judge, Kamrup, Amingaon, vice Smti Eti Das transferred.

Shri Bhuyan will join at his new place of posting immediately.

No.HC.VII-36/2018/ 2735 /A. Smti Eti Das, Copyist, Office of the District and Sessions Judge, Kamrup, Amingaon, is transferred as Copyist in the Office of the Judge, Designated Court, Assam, Guwahati, vice Akshay Bhuyan transferred.

Smti Das will join at her new place of posting immediately.

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No.HC.VII-36/2018/ 2736 /A. Shri Bipul Kumar, Office Peon, Office of the District and Sessions Judge, Barpeta, is transferred as Office Peon in the Office of the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, in the vacancy caused due to expiry of Hoojan Ali.

Shri Kumar will join at his new place of posting immediately.

**N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.)**

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-36/2018/ 2737 - 2763 /A.

Dated 17.05.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Kamrup, Amingaon. He is requested to release Smti Eti Das in order to enable her to join at her new place of posting immediately.
5. The Judge, Designated Court, Assam, Guwahati. He is requested to release Shri Akshay Bhuyan in order to enable him to join at his new place of posting immediately.
6. The District and Sessions Judge, Kamrup (M), Guwahati for information and necessary action.
7. The District and Sessions Judge, Barpeta. She is requested to release Shri Bipul Kumar in order to enable him to join at his new place of posting immediately.
8. The Principal Judge, Family Court, No.1, Kamrup (M), Guwahati for information and necessary action.
9. The Chief Judicial Magistrate, Golaghat. She is requested to release Shri Onkar Jyoti Deb in order to enable him to join at his new place of posting immediately.
10. The Chief Judicial Magistrate, Sivasagar. He is requested to release Smti Ranjana Bhagabati and Smti Garima Saikia in order to enable them to join at their new places of posting immediately.
11. The Chief Judicial Magistrate, Nalbari. She is requested to release Smti Deeptara Haloi in order to enable her to join at her new place of posting immediately
12. The Chief Judicial Magistrate, Darrang, Mangaldoi. He is requested to release Shri Pankaj Das in order to enable him to join at his new place of posting immediately.

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13. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action.
14. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- ✓ 17. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
18. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
20. Shri Onkar Jyoti Deb, Lower Division Assistant (LDA), Office of the Sub-Divisional Judicial Magistrate (M), Bokakhat.
21. Smti Ranjana Bhagabati, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Sivasagar.
22. Shri Pankaj Das, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Darrang, Mangaldoi.
23. Smti Deeptara Haloi, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Nalbari.
24. Smti Garima Saikia, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Sonari.
25. Shri Akshay Bhuyan, Copyist, Office of the Judge, Designated Court, Assam, Guwahati.
26. Smti Eti Das, Copyist, Office of the District and Sessions Judge, Kamrup, Amingaon.
27. Shri Bipul Kumar, Office Peon, Office of the District and Sessions Judge, Barpeta.

***(The list of staff here-in above is not necessary in order of seniority)***

**REGISTRAR (VIGILANCE)**

19/5/18  
17/5/2018